

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. M.A. 255 of 2009

CPC. 10 of 1998

O.A. 1208 of 1996

Date of order : 24.7.2009

Present : Hon'ble Mr. K.V. Sachidanandan, Vice-Chairman  
Hon'ble Mr. Champak Chatterji, Administrative Member

UNION OF INDIA & ORS. (Eastern Railway)

VS.

KHITISH BHUSAN MOITRA

For the Applicants : Mr. P.K. Arora, Counsel

For the Respondents : None

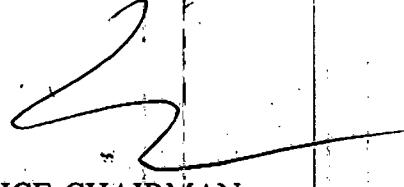
O R D E R (Oral)

Per Mr. K.V. Sachidanandan, VC:

M.A. 255 of 2009 is an application filed by the miscellaneous applicants / original respondents for fixing a date for the CPC.

2. The M.A. is allowed. No costs.
3. Mr. P.K. Arora, Ld. Counsel appears for the applicant. None appears for the respondents.
4. The CPC be taken to file and the matter be posted on 31.7.2009 for disposal.

  
MEMBER(A)  
sp

  
B-PART  


VICE-CHAIRMAN